

By E-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/ 1255 /A

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court, Guwahati

To,  
Shri Ito Basar  
Registrar  
Gauhati High Court  
Itanagar Permanent Bench  
Nahariagun

Dated Guwahati, the ~~22nd~~ February, 2021

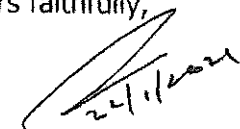
Sub:- **Leave Encashment.**

Ref:- Your letter dated 16.02.2021.

Sir/Madam,

With reference to your letter on the subject cited above, I am directed to request you to furnish the leave admissibility report for granting your leave encashment.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**